

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.751 of 1997

New Delhi, this 3rd day of July, 2000

Hon'ble Shri V.Rajagopala Reddy, Vice Chairman(J)  
Hon'ble Smt. Shanta Shastry, Member(A)

Premveer Singh  
S/o Shri Ardal Singh  
R/o Radio Colony, Qtr.No.1/1, Aligarh  
U.P. ... Applicant

(By Advocate: Shri A.K.Bhardwaj - not present)

versus

1. Union of India, through  
Secretary  
Ministry of Information & Broadcasting  
Shastri Bhawan, New Delhi.
2. The Under Secretary  
Govt. of India, Directorate General  
All India Radio, New Delhi.
3. The Superintending Engineer  
Govt. of India  
Office of the Superintending Engineer  
High Power Transmission  
All India Radio, Aligarh  
U.P. ... Respondents

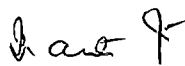
(By Advocate: Shri S.M. Arif)

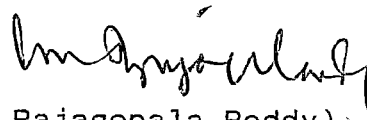
ORDER(oral)

By Reddy J.

Learned counsel for the respondents draws our attention to the letter dated 8.10.1998 given by the applicant to withdraw the case on the ground that his grievance has been removed. The above letter has been addressed to the Hon'ble Chairman, Central Administrative Tribunal. Learned counsel also submits that the applicant has now been appointed as Driver.

2. The OA is, therefore, dismissed as withdrawn. No costs.

  
(Smt. Shanta Shastry)  
Member(A)

  
(V. Rajagopala Reddy)  
Vice Chairman((J)